

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 207 of 2013

Dated : 4th October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

M/s. Rana Sugars Ltd.

..... Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir
Counsel for the Respondent(s): Mr. Sunil Chaudhary for R.2 & R.4
Mr. Anand K. Ganesan for R.3

ORDER

It is represented by the learned counsel for the Appellant that all the Respondents have been served and he will be filing the affidavit of service within a week.

Mr. Anand K. Ganesan undertakes to file Vakalatnama on behalf of Respondent No.3 and Mr. Sunil Chaudhary undertakes to file Vakalatnama on behalf of Respondent Nos. 2 & 4 and they seek some time to file the reply. Accordingly, they are directed to file the same on or before 30.10.2013 after serving copy on the other side.

Post the matter on **07.11.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson